

SECURITIES APPELLATE TRIBUNAL, MUMBAI

CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER AND HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER
DAILY BOARD FOR 20.04.2021 THROUGH VIDEO CONFERENCING

Sr. No.	Appeal No.	Appellant	Counsel for Appellant	Respondent	Counsel for Respondent	Cause or Stage	Previous Date	ROOM CODE/PASSWORD
AT 11:00 A.M.								
1.	Misc. Application No. 100 of 2021 (Delay Application) And Misc. Application No. 101 of 2021 (Exemption Application) And Appeal No. 134 of 2021	Pankaj Mahanty	Mr. Nishant Bhatia, Advocate i/b Anoma Law Group LLP	SEBI	Mr. Zal Andhyarjuna, Senior Advocate i/b Vidhii Partners	Admission	06.04.2021	<u>MINIMUMBALANCE</u>
AT 11:05 A.M.								
2.	A.No. 454/2020	Care Ratings Ltd.	Mr. Somashekar Sunderasan, Advocate s i/b Joby Mathew & Associates	SEBI	Mr. Gaurav Joshi, Senior Advocate i/b K. Ashar & Co.	Part Heard	16.04.2021	<u>DUEDELIGENCE</u>

AT 11:30 A.M.

3.	A.No. 01/2019 A/W	SRSR Holdings Pvt. Ltd.	Ms. Sabeena Mahadik, Advocate i/b. Visesha Law Services	SEBI	Mr. Shiraz Rustomjee, Senior Advocate i/b. K. Ashar & Co.	Admission Disposal	17.03.2021	<u>SCSLDISGORGEMENT</u>
	A.No. 02/2019 A/W	B Surayanarayana Raju	Mr. L. S. Shetty, Advocate i/b. L. S. Shetty & Associates					
	A.No. 03/2019 A/W	B Rama Raju	Mr. Gaurav Joshi, Senior Advocate i/b DSK Legal					
	A.No. 04/2019 Lead Matter	B Ramalinga Raju	Mr. Shiraz Rustomjee, Senior Advocate i/b. K. Ashar & Co.					
	A.No. 05/2019 A/W	V Shrinivas	Mr. Chetan Kapadia, Advocate i/b. Visesha Law Services					

	A.No. 53/2019	G. Ramakrishna	Mr. Shiraz Rustomjee, Senior Advocate i/b. K. Ashar & Co.					
<u>AT 11: 40 A.M.</u>								
4.	IRDAI A.No. 1/2019 & MA.NO. 1/2021 (Additional Documents)	E-Meditek Insurance TPA Ltd.	Mr. Chetan Kapadia, Advocate	IRDAI	Mr. Shyam Mehta, Senior Advocate i/b Bhave & Co.	Admission Disposal	18.03.2021	<u>REGISTRATIONCANCELLED</u>
<u>AT 11: 50 A.M.</u>								
5.	A.No. 353/2019	Diageo PLC	Mr. Pesi Modi, Senior Advocate i/b. Bharucha & Partners	SEBI	Mr. Fredun De Vitre, Senior Advocate i/b. K. Ashar & Co.	Admission Disposal	26.02.2021	<u>DIAGEOSEBI</u>
<u>AT 12 NOON</u>								
6.	A.No. 516/2019	Narendra Vallabhji Bahuva	Mr. Saurabh Bacchwat, Advocate i/b. Profess Law Associates	SEBI	Mr. Akshay Korse Patil, Advocate i/b. MDP & Partners, Advocates	Admission Disposal	23.03.2021	<u>NARENDRAVB</u>

AT 12: 05 P.M.

7.	A.No. 534/2019 A/W	P.F. Sundesha & Ors.	Mr. Sumit Garg, Advocate	SEBI	Mr. Arnav Misra, Advocate i/b K. Ashar & Co.	Admission Disposal	05.04.2021	<u>AKSHSEBI</u>
	A.No. 535/2019 A/W	Aksh Optifibre Ltd.						
	A.No. 535/2019 A/W	Dr. Kailash S. Choudhari						
	A.No. 438/2020 A/W	Aksh Optifibre Ltd.						
	A.No. 439/2020 A/W	Dr. Kailash S. Choudhari						
	A.No. 440/2020	P.F. Sundesha & Ors.						

AT 12: 10 P.M.

8.	A.No. 546/2019	Suresh Pukhraj Jain	Vicky Singh, Advocate	SEBI	Mr. Kumar Desai, Advocate i/b. The Law Point	Admission Disposal	26.03.2021	<u>SURESH SEBI</u>
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AT 12: 15 P.M.

9.	A.No. 580 of 2019	Nirmal N. Kotecha	Mr. Gaurav Joshi, Senior Advocate i/b Mindspright Legal	SEBI	Mr. Abhiraj Arora, Advocate i/b ELP	Admission Disposal	19.03.2021	<u>KOTECHA</u>
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AT 12: 25 P.M.

10.	MA. No. 549-2021 Extension APP. & A.No. 31/2020 A/W	Top Class Capital Market Pvt. Ltd.	Mr. P.N. Modi, Senior Advocate i/b Crawford Bayley	SEBI	Mr. Gaurav Joshi, Senior Advocate i/b ELP	Admission Disposal	02.03.2021	<u>TOPCLASSEBI</u>
	MA. No. 548-2021 - Extension APP. & A.No. 23/2021 A/W							

AT 12: 30 P.M.

11	A. No. 77 of 2020	Deepak Mishra	Mr. Dikshat Mehra, Advocate i/b Rajani Associates	SEBI	Mr. Mihir Mody, Advocate	Admission Disposal	19.03.2021	<u>MISHRASEBI</u>
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AT 12: 40 P.M.

12.	A.No. 103/2020 A/W	India Ratings & Research Pvt. Ltd.	Mr. Pesi Modi, Senior Advocate i/b Shardul Amarchand Mangaldas & Co.	SEBI	Mr. Mihir Mody, Advocate Advocate i/b K. Ashar & Co.	Admission Disposal	05.03.2021	<u>DILIGENCEDISPARITY</u>
	A.No. 456/2020							
	MA.No. 473/2020 (Delay Application) A.No. 523/2020 A/W	ICRA Ltd.	Mr. Somasekhar Sundaresan, Advocate i/b					

	A.No. 90/2020 A/W		L&L Partners					
	A.No. 556/2020 A/W	Care Ratings Ltd.	Mr. Somasekhar Sundaresan, Advocate i/b Joby Mathew & Associates					
<u>AT 12: 55 P.M.</u>								
13.	A.No. 298/2020 A/W	Avenue Supermarts Ltd.	Mr. Pesi Modi, Senior Advocate i/b. Cyril Amarchand Mangaldas	SEBI	Mr. Gaurav Joshi, Senior Advocate i/b. Vidhii Partners	Admission Disposal	11.03.2021	<u>AVENUEPIT</u>
	A.No. 299/2020	Ashu Gupta						
<u>AT 1:00 P.M.</u>								
14.	A.No. 99/2021 AO APPEAL	Sham Sadharam Gandhi	Mr. Vedchetan Patil, Advocate	SEBI	Mr. Ravishekhar Pandey, Advocate i/b The Law Point	Admission Disposal	18.03.2021	<u>JIGARSHAH</u>
	A.No. 98/2021 WTM APPEAL	Sham Sadharam Gandhi						
	A.No. 385/2020 AO APPEAL	Dilip Shah	Ms. Vanessa Fernandes, Advocate i/b Corporate Attorneys					
	A.No. 386/2020 AO APPEAL	Jiger Shah						

	A.No. 442/2020 WTM APPEAL	Jiger Shah						
	MA.No. 63.2021 & A.No. 443/2020 WTM APPEAL	Dilip Shah						
<u>AT 1:05 P.M.</u>								
15.	MA.No. 417/2020 (Stay Application) & MA. NO. 486-2020- STAY APP & MA. NO. 556-2021 STAY APP. & A.No. 424/2020	Chandrasen Bhise	Ms. Shradha Achliya, Advocate i/b. Jinal Garasia	SEBI	Mr. Shyam Mehta, Senior Advocate i/b K. Ashar & Co.	Adission Disposal	26.03.2021	<u>BHISESEBI</u>
<u>AT 1:10 P.M.</u>								
16.	A.No. 457/2020 A/W	Trishala Jain & Ors.	Mr. Rakesh Kumar, Advocate	SEBI	Mr. Pradeep Sancheti, Senior Advocate i/b K. Ashar & Co.	Admission Disposal	11.03.2021	<u>PACPENALTY</u>
	A.No. 574/2020							
<u>AT 1:15 P.M.</u>								
17.	MA.No. 441/2020 (COD) & MA.No. 442/2020 (Stay App.) A.No. 533/2020	NNM Securities Ltd.	Mr. Apurva Mittal, Authorised Representati	SEBI	Ms. Nidhi Singh, Advocate i/b. Vidhii Partners	Admission Disposal	16.03.2021	<u>MISUSEFUNDSSCRA</u>

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<u>AT 1:20 P.M.</u>								
18.	IRDAI A.No. 01/2021	Confiance International Reinsurance Broker LLC & Anr.	Mr. Amrut Joshi, Advocate i/b SMA Law Partners	IRDAI	Mr. Mihir Mody, Advocate i/b K Ashar & Co. R-1 & Mr. Animesh Sinha, Advocate i/b Animesh Sinha & Partners R-4	Admission Disposal	24.03.2021	<u>EXPARTE REVOKE</u>